

ITEM NO.108

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).254/2011

REVATHI NAL P. RAMAVARAMA RAJA & ANR.

Appellant(s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

(Matter released from Part-Heard

IA No. 146859/2019 - APPLICATION FOR SUBSTITUTION

IA No. 83110/2019 - APPLICATION FOR SUBSTITUTION

IA No. 146860/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 83111/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 20-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE R. SUBHASH REDDY

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Mr. K.Radhakrishnan, Sr.Adv.

Ms. Kiran Bhardwaj, AOR

Mr. Ajay K.J.Aneja, Adv.

Mr. Pawan Sankhla, Adv.

For Respondent(s)

Mr. Jaideep Gupta, Sr.Adv.

Mr. G.Prakash, Adv.

Mr. Jishnu M.L., Adv.

Mrs. Priyanka Prakash, Adv.

Mrs. Beena Prakash, Adv.

Mr. C. K. Sasi, AOR

Mr. P. S. Sudheer, AOR

Mr. Rishi Maheshwari, Adv.

Mrs. Mayuri Nayyar Chawla, Adv.

Ms. Anne Mathew, Adv.

Mr. Bharat Sood, Adv.

Ms. Shruti Jose, Adv.

Mr. K. V. Mohan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Even though on the last date of hearing i.e. 27.08.2019, a statement was made by the learned counsel appearing on behalf of the respondent-State of Kerala that the State was considering enacting a separate legislation with regard to the administration of the Sabarimala Sree Ayyappa Swamy Temple yet on today except placing before us a draft Bill of the Travancore-Cochin Hindu Religious Institutions (Amendment) Bill, 2019, no further progress has taken place.

We expect that by the next date of hearing, the respondent-State of Kerala will place before us any legislation they will pass with regard to the administration of the Sabarimala Sree Ayyappa Swamy Temple.

List the matter in the third week of January, 2020.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR